COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 107 OF 2017 & IA NO. 146 OF 2017

Dated: 6th December, 2017

Coram: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Inox Air Products Ltd..... Appellant(s)Vs.Vs.Rajasthan Electricity Regulatory Commission & Ors..... Respondent(s)

<u>ORDER</u>

The matter could not be taken up due to administrative reasons.

List the matter on 21.02.2018.

COURT MASTER